

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

20
ORDER SHEET

COURT NO. : 1

06.09.2017

O.A./260/343/2011

PABITRA MOHAN BEHERA
-V/S-
M/O RAILWAYS

ITEM NO:11

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Mr. T. Rath, Ld. Counsel.

Notes of The Registry	Order of The Tribunal
	<p>None appeared for the applicant on call. This is a case of 2011. On verification of the record it is seen that several opportunities have been granted to the applicant to plead in this case. The O.A. is dismissed for default.</p> <p>(DR. MRUTJUNJAY SARANGI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>